

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1686

ANSWERED ON:04.12.2012

SCHEMES FOR FISHERMEN

Hegde Shri. K. Jayaprakash ;Rajendran Shri C.;Scindia Smt. Yashodhara Rajee;Tirkey Shri Manohar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received various proposals from the State Governments including Karnataka, Madhya Pradesh for clearance under the Scheme of Infrastructure Development, Reservoir and Prawn Farming and National Welfare Fund Scheme for fishermen for the marketing of fish;
- (b) if so, the details thereof and the names of the schemes sanctioned during the last three years and the current year;
- (c) the time by which the pending proposals are likely to be sanctioned;
- (d) whether fishermen belonging to BPL families are entitled to get benefits under such schemes;
- (e) if so, the details thereof; and
- (f) the funds provided by the Union Government to various States for these schemes during the said period?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c) Yes, Madam. The Union Government has received such proposals from the State Governments including Karnataka and Madhya Pradesh for consideration under various Centrally Sponsored/Central Sector Schemes implemented by this Ministry. The funds released during the last three years and the current year is at Annexure.

(d) to (f) Yes, Madam. Under National Scheme of Welfare of Fishermen, the component on Saving cum Relief is exclusively meant for BPL families while in other components such as low cost houses, preference is given to BPL families. Similarly under Development of Marine Fisheries, the component on subsidy on High Speed Diesel (HSD) is exclusively for BPL fishermen. Scheme-wise funds are provided in Annexure.